

e-mail: law-jk@nic.in  
Fax: Jammu: 0191-2546753(Nov-April),  
Fax:Srinagar: 0194-2506063(May-Oct.)

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Judicial Administration Section) Civil Secretariat**  
**(Srinagar/Jammu)**

**Notification**  
**Jammu, 7<sup>th</sup> of April, 2021**

**S.O 119 .-** In exercise of the powers conferred by Section 3 of the Prevention of Corruption Act, 1988 (Central Act) and in supersession of notifications SRO 502 dated 14.11.2018, SRO 312 dated 10.05.2019, SRO 407 dated 17.06.2019 and SRO 427 dated 01.07.2019, the Government hereby appoints the following Judicial Officers as Special Judges Anticorruption for trial of offences specified in section 4 of the said Act, within their respective territorial jurisdiction shown against each:-

<b>S.No.</b>	<b>Judicial Officer(s) S/Shri</b>	<b>Place of Posting / Jurisdiction</b>
1.	Sanjeev Gupta	Special Judge, Anti-Corruption (CBI cases) Jammu
2.	Mohan Singh Parihar	Special Judge, Anti-Corruption, Jammu
3.	Ms. Kalpana Revo	Additional District and Sessions Judge Rajouri (Designated Special Court under Prevention of Corruption Act)
4.	S. C. Kattal	Additional District and Sessions (Designated Special Court under Prevention of Corruption Act)
5.	Jatinder Singh Jamwal	Special Judge, Anti-Corruption (CBI cases) Srinagar
6.	Chain Lal Bavoria	Special Judge Anti-Corruption Srinagar
7.	Ritesh Kumar Dubey	Special Judge, Anticorruption, Srinagar
8.	Kamlesh Pandita	Additional District and Sessions Judge Kathua (Designated Special Court under Prevention of Corruption Act)
9.	Javed Alam	Additional District and Sessions Judge Anantnag

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		(Designated Special Court under Prevention of Corruption Act)
10.	Mehraj-ud-Din Sofi	Additional District and Sessions Judge, Pulwama (Designated Special Court under Prevention of Corruption Act)

By order of the Government of Jammu and Kashmir.

**Sd/-**

**(Achal Sethi)**

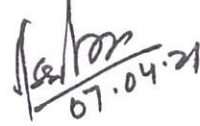
**Secretary to Government**

Dated: 07 -04- 2021

NO:LD(A)2001/148-II

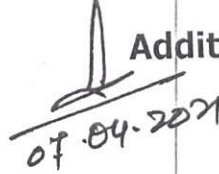
Copy to the:-

1. Commissioner/ Secretary to Government, General Administration Department.
2. Registrar General, J&K High Court, Jammu. This is with reference to his letters No. 7947/RG/GS dated 01.04.2021, 7947/RG/GS dated 01.04.2021.
3. Principal Secretary to Hon'ble Chief Justice J&K High Court, Jammu.
4. Concerned Judicial Officers.
5. General Manager, Ranbir Government Press, Jammu for publication in an extra Ordinary issue of the Government Gazette.
6. SO Section, Department of Law, Justice and PA (W.7. S.C).
7. Incharge Website, Department Of Law, Justice & PA.
8. Concerned file.

  
07.04.21

**(Ashish Gupta)**

**Additional Secretary to Government**

  
07.04.2021